

regulate certain conditions of service of employees in the offices and establishments under the foreign Embassies, Consulates and Agencies under the United Nations.

MR. DEPUTY SPEAKER. The question is :

“That leave be granted to introduce a Bill to regulate certain conditions of service of employees in the offices and establishments under the foreign Embassies, Consulates and Agencies under the United Nations.”

The motion was adopted.

DR. SUBRAMANIAM SWAMY:
I introduce the Bill.

15.31 hrs.

SMALL FAMILY (PROMOTION AND MOTIVATION) BILL*

SHRI BALASAHEB VIKHE PATIL (Kopergaon) : I beg to move for leave to introduce a Bill to empower the Central Government to take measures to promote and motivate small families in the country and put family planning measures on a statutory footing and for matters connected therewith.

MR. DEPUTY SPEAKER :
The question is :

“That leave be granted to introduce a Bill to empower the Central Government to take measures to promote and motivate small families in the country and put family planning measures on a statutory footing and for matters connected therewith.”

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL : I introduce the Bill.

15.32 hrs.

RESERVATION OF POSTS IN PUBLIC SECTOR AND PRIVATE SECTOR SERVICES (FOR ECONOMICALLY WEAKER SECTIONS OF SOCIETY) BILL*

SHRI BALASAHEB VIKHE PATIL (Kopergaon) : I beg to move for leave to introduce a Bill to provide for reservation of Posts in Public Sector and Private Sector services for economically weaker section of society.

MR. DEPUTY SPEAKER :
The question is :

“That leave be granted to introduce a Bill to provide for reservation of posts in Public Sector and Private Sector services for economically weaker section of society.”

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL : I introduce the Bill.

15.32 hrs.

POLITICAL PARTIES (FINANCIAL ASSISTANCE) BILL*

SHRI BALASAHEB VIKHE PATIL (Kopergaon) : I beg to move for leave to introduce a Bill to provide for grant of financial assistance to political parties in connection with the election of their candidates, by the Central Government, for ensuring their effective functioning and promoting sound democratic policy and for matters connected therewith and incidental thereto.